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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.1901/2001

New Delhi this the 31st day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Shri Ratan Singh Khokhar  
S/o Shri Birbal Singh  
R/o C-247, Surajmal Vihar  
New Delhi-92.
2. Shri Syed Alther Ali  
S/o Shri S.Mahmood Ali  
R/o 129 D/GH-10 Paschim Vihar  
New Delhi-47.
3. Shri B.Srivastava  
S/o Late Nirankar Prashad Srivastava  
R/o D-15/132, Sector 7, Rohini,  
New Delhi.
4. Shri V.K.Sharma  
S/o Late Shri N.C.Sharma  
R/o 20-x Chitragupta Road  
Paharganj, New Delhi.
5. Dr.R.K.Sharma  
S/o Shri D.S.Sharma  
R/o C-4, D.A. Flats Model Town  
Delhi-110009.
6. Dr.Bhupinder Singh  
S/o Shri Ghamandi Singh  
R/o 13 J Vashishta Park Pankha Road  
New Delhi-49.
7. Shri B. N. Bajpayee  
S/o Shri N.Bajpai  
R/o Flat No.25 DDA SFA  
Pocket -F Sheikh Sarai  
New Delhi.

... Applicant

( By Shri Shrikant Sharma, Advocate )

-versus-

1. Lt.Governor  
Govt.of NCTR  
Raj Niwas  
Delhi.
2. Chief Secretary  
Govt.of NCTR  
Players Building  
New Delhi.
3. Principal Secretary (Education)  
Govt.of NCTR  
Directorate of Education  
Delhi.
4. Director of Education  
Govt of NCTR  
Directorate of Education

... Respondents

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O R D E R (ORAL)

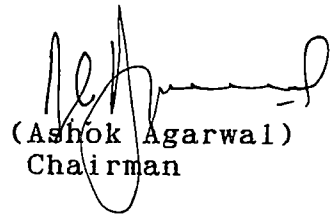
Shri JUSTICE ASHOK AGARWAL:-

Permission is granted to withdraw the OA with liberty to file a fresh OA on the same cause of action.



(S.A.T. Rizvi)  
Member (A)

/sns/



(Ashok Agarwal)  
Chairman